## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.156/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st November 2017, 10.30 A.M.

Name of the Company		Sushil Kumar GaneriwalaVersus-Bengal Brahmaputra Developers Pvt. Ltd. & Ors			
Under Section		397/398			
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of		Signature with date
		Y KUMAR HUPT KUMAR KESH	1	PETITIONER.	Robit Kleshey 8 1/11/17
2	. Ratrante B. Iwapra Char . Cs Mohar Ra	averjee, bodder ubey, Adr er Goewke 828	2	fespondents	Aleur 21/11/12

## ORDER

Ld. Counsel for the petitioners and the respondents are present.

List on 22/11/2017.

Sd

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)